

DR. RAGHUBIR SINH: How short was the period?

DR. K. L. SHRIMALI: About two months approximately.

SHRI H. N. KUNZRU: Have Government sent anybody to Europe in order to study the plans of the various National Museums?

DR. K. L. SHRIMALI: No, Sir, we did not send any experts but when this criticism was made, we took care to consult the various Directors of National Museums and we are now satisfied that the plan is generally approved of by these Directors.

GRANTS GIVEN BY THE CENTRAL SOCIAL WELFARE BOARD

*22. SHRIMATI VIOLET ALVA: Will the Minister for Education be pleased to refer to page 12, Appendix II of Central Social Welfare Board Progress Report—August 1953 to March 1955 and state:

(a) how much of the grants sanctioned by the Central Social Welfare Board has already been spent;

(b) how much of it is spent on grants to institutions;

(c) how much of it is spent on administration; and

(d) the number of jeeps distributed by the Board?

THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) A sum of Rs. 37,36,533/3/9 has actually been paid to the institutions so far.

(b) The entire amount.

(c) Nil.

(d) 262.

SHRIMATI VIOLET ALVA: May I know where these jeeps are stationed and how they are being used?

DR. K. L. SHRIMALI: We have, so far, distributed 262 jeeps all over the country as follows:—

233 jeeps for Welfare Extension Projects;

28 jeeps for State Social Welfare Advisory Boards, and

1 jeep for the Central Social Welfare Board.

SHRIMATI VIOLET ALVA: How are they distributed State-wise, Sir?

DR. K. L. SHRIMALI: I have not got the break-up in regard to the State-wise distribution. As I said earlier, 233 jeeps were given for Welfare Extension Projects, 28 jeeps for State Social Welfare Advisory Boards and one jeep for the Central Social Welfare Board. I do not have the names of the States in which these jeeps are stationed.

SHRIMATI VIOLET ALVA: On page 15 of the latest report, it is stated:

“Where actual information about the number of centres opened, villages covered and staff employed is not available, an average of 5 centres covering 15 villages etc.”

May we know now as to how many centres are now functioning exactly? This was the old report for the period ending February 1955.

DR. K. L. SHRIMALI: If the hon. Member gives notice, I shall find out.

SHRIMATI VIOLET ALVA: On page 12, the grants sanctioned have been indicated. I should like to know as to how much of these grants have been utilised and what is the amount spent.

DR. K. L. SHRIMALI: I have given the total amount. I cannot inform the hon. Member as to how much has been utilised already.

SHRIMATI VIOLET ALVA: The sanctioned figures are here and we want to know how it is working.

DR. K. L. SHRIMALI: All the Social Welfare Boards are working very satisfactorily and, as far as my information goes, most of the grants given—I am speaking subject to correction—have been utilised by the Social Welfare Boards.

SHRIMATI VIOLET ALVA: Recurring or capital grants?

DR. K. L. SHRIMALI: Most of the grants are recurring.

PROF. G. RANGA: Who has control over all these jeeps? Who sees to it that they are put to proper use?

DR. K. L. SHRIMALI: These 233 jeeps are given to Welfare Extension Projects. They will naturally be used by the Directors of these Projects and the 28 for the State Social Welfare Boards will be at the disposal of those Boards. And one is for the Central Social Welfare Board.

DR. SHRIMATI SEETA PARMANAND: Why is it necessary to give jeeps from this fund to these Welfare Extension Projects when they have their separate budget provision made for them?

DR. K. L. SHRIMALI: Jeeps are not a luxury for people who are working in rural areas.

SHRIMATI VIOLET ALVA: Are there rules framed for the use of jeeps?

DR. K. L. SHRIMALI: We do not frame rules. They are at the disposal of the various agencies.

DR. RAGHUBIR SINH: Has there been any case of misuse of jeeps?

DR. K. L. SHRIMALI: Not to my knowledge. If the hon. Member has any information he would kindly let me know; I will enquire into the matter.

With regard to this question I wish to make one point clear—the hon. Member raised the question whether

the grants are recurring or non-recurring—that the grants are usually given for one year and the institutions have to make applications again, and if the work is considered satisfactory, they are reconsidered or they are renewed.

REPORT OF THE SOCIAL AND MORAL HYGIENE ADVISORY COMMITTEE

*23. SHRIMATI VIOLET ALVA: Will the Minister for EDUCATION be pleased to state:

(a) whether the Social and Moral Hygiene Advisory Committee has submitted its report as indicated on page 9 of the Central Social Welfare Board Progress Report—August 1953 to March 1955; and

(b) if so, what is the expenditure incurred by this Committee on the preparation of this report?

THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): (a) No.

(b) The question does not arise.

SHRIMATI VIOLET ALVA: Has the Committee been appointed?

DR. K. L. SHRIMALI: Yes, the Committee has been appointed.

SHRIMATI VIOLET ALVA: The Committee was to submit its report by the end of July. On page 9 of the Progress Report of the Central Social Welfare Board for the period August 1953 to March 1955 it is mentioned: "The Committee has commenced its work.... It is expected to complete its work and present its report by the end of July, 1955."

DR. K. L. SHRIMALI: That may be so. I have not seen the report.

SHRIMATI VIOLET ALVA: Here is the report. Who are the personnel of the Committee? Can we know the names?